

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PERFECT INTERNATIONAL FABRICATORS PRIVATE LIMITED Date of Commencement of Liquidation: 13-12-2019; List of Stakeholders as on Date: 06-12-2021; Name of IP: Ms. Sripriya Kumar; Process Number: 1; Last 5 digitof registration number: 11316

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	142009999	2	142009999.44				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	18	1005017	18	1005017				NA
7	Operational creditors (Government Dues)	1	160538	1	160538				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	45	25347506	45	22874588.5		2472917.5		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>66</b>	<b>168523060</b>	<b>66</b>	<b>166050142.94</b>	<b>0</b>	<b>2472917.5</b>		